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Title: Regarding pitiable condition of tribal people in Bastar region of Chhattisgarh.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Madam, I would like to raise a very important matter related to the security, livelihood and civil rights of the common citizens. As all of us in the House know, vast areas of our country covering 10/11 States are suffering from the Maoists problem for more than a decade. This problem is affecting the lives and livelihood of scores of people, particularly from very vulnerable and backward sections. No peace loving, democratic and patriotic citizen would take the path they have chosen in the name of tribal development. But in the name of combating this menace, atrocities on common people are taking place thereby denying their civil rights. They should not be deprived of what is their due.

I happened to visit two places in Chhattisgarh on 17th and 18th March, 2016 – Nendra village of Usur block under the Bijapur district and Kunna Village of Shukma district where tribal people are even deprived of MGNREGA. There are alleged reports to the effect that a section of the law and order forces are heaping atrocities on women, including even gang rapes; and also looting of their even common belongings.

Hon. Minister of Home Affairs is present here. I would like to appeal to him to institute an enquiry against the alleged atrocities and also to declare a comprehensive development package for the Maoist-prone areas, and release of all innocent people who have been detained by security forces under false cases, and punishment of the corrupt officials, particularly one IG of Bastar Division *â€¦ (Interruptions) â€¦* * under whose leadership under whom these atrocities are taking place.

HON. SPEAKER: No name should go on the record.

â€¦ (Interruptions) â€¦ *

माननीय अध्यक्ष : सर्व श्री शंकर प्रसाद दाता एवं बद्रुद्रोजा खान को श्री जितेन्द्र चौधरी द्वारा उठाये गये विषय से संबद्ध करने की अनुमति प्रदान की जाती है।